

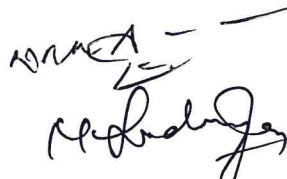

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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
	N.R.R. ARUN NATARAJAN M. SOUNDERAJAN for N.R.R. ARUN NATARAJAN	COUNSEL FOR PETITIONERS 1-15	
	S. KALIMUTHU	for R1 to R7	

ORDER

Shri N R R Arun Natarajan, counsel for petitioners present. Shri S Kalimuthu, counsel for R1 to R7 present. Heard both the sides. In view of the reasons stated by the applicant in CA 33/2017, we allow the application and restore CA-1/2015 and CA-2/2015. The matter is posted for arguments in the CAs filed for restoration of the CP. Counsel for non-applicant has raised objections which are on record. However, in case this application is allowed no prejudice will cause to the respondents because they will have an opportunity to argue the matter on merits in CA1/2015 and CA 2/2015. Put up on 30.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)